

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

STARRED QUESTION NO:180
ANSWERED ON:03.08.2006
WELFARE SCHEMES FOR DISABLED PERSONS
Rawale Shri Mohan

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) Whether the Government provides financial assistance under various schemes being implemented for the welfare of disabled persons;
- (b) If so, the progress made under the said schemes during the last three years;
- (c) Whether the funds earmarked for the purpose have not been fully utilized by some State Governments/Union Territory Administrations and NGOs;
- (d) If so, the reason therefor; and
- (e) The remedial measures taken by the Government for the proper and full utilization of funds allocated for the welfare of disabled persons?

Answer

MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. MEIRA KUMAR)

(a) to (e) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) to (e) OF THE LOK SABHA STARRED QUESTION NO. 180 FOR 03/08/2006 TABLED BY SHRI MOHAN RAWALE REGARDING WELFARE SCHEMES FOR DISABLED PERSONS

(a) & (b) Yes Sir, the details may be seen in the Annexure.

(c) & (d) Funds are not earmarked State/Union Territory Administration/ NGO wise under any scheme of the Ministry for the persons with disability. In the Schemes in which the funds are released to State Govt./ NGOs the allocation is on a demand basis.

(e) In case of projects implemented through NGOs, funds are released on the basis of the recommendations of State Governments/UT Administration/Any Other Agency designated by the Ministry in this regard. Proper utilization of funds is being ensured through audit of accounts for the projects sanctioned and inspections carried out annually.

ANNEXURE

Statement of Expenditure 2003-04, 2004-05 & 2005-2006
Disability Division, M/o SJ&E (Rs. in crores)
S.N. 2003-04 2004-05 2005-06

Exp. Exp. Exp.

1. 2 Scheme	8	8	8
2. National Institute for Orthopaedically Handicapped, Kolkata	3.00	3.00	2.50
3. National Institute for Visually Handicapped, Dehradun	6.50	0.55	3.45
4. National Institute for Hearing Handicapped, Mumbai	7.50	5.86	6.15
5. National Institute for Rehabilitation, Training and Research, Cuttack	7.00	6.25	7.23
6. Institute for Physically Handicapped, New Delhi	1.34	1.50	1.00
7. National Institute for Mentally Retarded, Secunderabad	7.76	9.62	10.99
8. National Institute for Multiple Handicapped, Chennai	0.00	1.00	7.49
9. Spinal Injury Centre	2.50	2.62	2.98
10. Rehabilitation Council of India	2.09	2.01	2.86
11. Employment of Handicapped	0.25	1.54	0.00
12. National Handicapped Finance & Development Corporation	0.00	1.00	5.00
13. Scheme for Implementation for Persons with	2.53	10.04	13.57

Disability Act, 1995

13. Technology Development Projects in the Mission Model	1.00	0.37	0.62	
14. Deendayal Disabled Rehabilitation Scheme	71.00	67.31	66.80	
15. Aids and Appliances for the Handicapped (ADIP)	55.00	63.19	57.91	
16. Technology Centre for Visual Hearing and	0.00	0.00	0.00	
Orthopaedically Disabled Persons				
17. UNDP Assistance to Support to Children with		0.35	0.29	0.00
Disabilities				
Total	167.82	176.15	188.55	